

Through Fax

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/1/2017-18/Apptt.

Letter No. _____/Apptt.

Dated

To,

1. Sri Rasikesh Kumar, District & Additional Sessions Judge, Latehar,
2. Sri Paras Nath Upadhyay, District & Additional Sessions Judge, Hazaribagh,
3. Sri Sudhanshu Kumar Shashi, ADJ-cum- Spl. Judge, FTC for Offences against Women, Dhanbad,
4. Sri Dhruva Chandra Mishra, District & Additional Sessions Judge, Godda,
5. Sri Sanjay Kumar No.-1, ADJ-cum- Spl. Judge, CBI, Dhanbad,
6. Sri Anil Kumar Mishra No.-2, District & Additional Sessions Judge, Hazaribagh,
7. Sri Ramesh Kumar, District & Additional Sessions Judge, Hazaribagh,
8. Sri Rama Shanker Singh, District & Additional Sessions Judge, Koderma,
9. Sri Shambhu Lal Shaw, AJC-cum-Spl. Judge, CBI, (AHD Scam), Ranchi,
10. Sri Kaushal Kishore Jha No.-2, A.Pr. Judge, Additional Family Court, Jamshedpur,
11. Md. Taufiqul Hassan, AJC-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
12. Sri Radha Krishan, District & Additional Sessions Judge, Jamshedpur,
13. Sri Ajit Kumar Singh, District & Additional Sessions Judge, Jamshedpur,
14. Sri Sanjay Kumar Singh No.-1, ADJ-cum-Spl. Judge, ACB, Dhanbad,
15. Sri Anuj Kumar, District & Additional Sessions Judge, Jamshedpur,
16. Sri Rajeev Anand, AJC-cum-P.O., Commercial Court, Ranchi,
17. Sri Subhash, District & Additional Sessions Judge, Jamshedpur,
18. Sri Syed Saleem Fatmi, District & Additional Sessions Judge, Dhanbad,
19. Sri Ravi Ranjan, District & Additional Sessions Judge, Deoghar,
20. Sri Sanjay Kumar Upadhyay, District & Additional Sessions Judge, Daltonganj,
21. Sri Shesh Nath Singh, District & Additional Sessions Judge, Jamshedpur,
22. Sri Kamal Kumar Srivastava, District & Additional Sessions Judge, Jamtara,
23. Smt. Prem Lata Tripathi, Addl. Pr. Judge, Addl. Family Court, Ranchi and
24. Sri Rajesh Kumar No.-1, District & Additional Sessions Judge, Khunti.

Sub: - Nomination for attending two days **(R-29) Refresher Course** scheduled to be held on **27th and 28th January, 2018** at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days **(R-29) Refresher Course** scheduled to be held on **27th and 28th January, 2018** at Judicial Academy Jharkhand, Ranchi and to report the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 27.01.2018 at 9:30 AM in proper dress with their tabs for ready reference to Bare Acts.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 26th January till the evening of 28th January, 2018. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 365/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 194 per day**. Cash

receipt of the amount received will be given to the officers by the staff designate, which can be utilized for claiming D.A. by them at their respective place of posting.

Yours faithfully,

Sd/- **R.K.Vaish**

Registrar (Administration)

Dated, Ranchi, the 15/12/17

Memo No. 5465 /Apptt.

Copy forwarded to the Principal District & Sessions Judge Latehar / Hazaribagh / Dhanbad / Godda / Koderma / Jamshedpur / Deoghar / Daltonganj / Jamtara / Khunti including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 791/JAJ dated 29.11.2017 / the Member Secretary, JHALSA / the C.P.C.I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


15.12.17
Registrar (Administration)